

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

**Contempt Petition No.180/00056/2019
in Original Application No.180/00510/2018**

Friday, this the 4th day of October, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. B.Christudas, aged 60 years
S/o.Bhanu Nadar
Retired Track Maintainer
Trivandrum Division
Southern Railway, Residing at Kavikuzhi
Meleputhenveedu
Ottasekharamangalam
Neyyattinkara, Trivandrum (9847251373)
2. J.Vijayakumar, aged 60 years, S/o.Joseph
Retired Maintainer, Trivandrum Division
Southern Railway
Residing at Sree Padmanabha Thoppu Veedu, Tamalam
Pujapura, Trivandrum (90740006518) ...Petitioners

(By Advocate – M/s.Varkey & Martin)

v e r s u s

1. Shri.Rahul Jain
The General Manager
Southern Railway, Chennai – 600 003
2. Shri.Vipin Saini
The Sr.Divisional Personnel Officer
Southern Railway
Trivandrum – 695 014
...Respondent

(By Advocate Mr.Thomas Mathew Nellimootttil)

This application having been heard on 4th October 2019, the Tribunal on the same delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.Thomas Mathew Nellimoottil, learned counsel for the respondents has produced across the Bench a copy of the order of the Hon'ble High Court in OP(CAT) 258/2019 ordering an interim stay on the implementation of the order of this Tribunal. Hence, CP(C) is closed giving liberty to the petitioner to approach this forum again if situation so warrants. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order in O.A No.510 of 2016
dated 27.3.2019 passed by this Hon'ble Tribunal
